

**NATIONAL COMPANY LAW TRIBUNAL**

**NEW DELHI BENCH**

(IB)-244(ND)/2017

**CORAM:**

**PRESENT: MS. DEEPA KRISHAN  
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA  
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 30.07.2018**

**NAME OF THE COMPANY: Indian Bank V/s. M/s. Athena Demwe Power Ltd.**

**SECTION OF THE COMPANIES ACT: 7 of IBC, 2016**


**S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE**


**Present for the Petitioner:** Mr. Arun Kathpalia, Senior Advocate  
Ms. Medha Sachdev, Advocate for Navayuga  
**Present for the Respondent:** Mr. Alok Dhir, Mr. Karan Kanwal, Mr. Tarun  
Mehta, Ms. Varsha Banerjee & Ms. Juhi  
Bhauibhui, Advocates for the Resolution  
Professional  
Mr. NPS Chawla, Advocate for Resolution  
Professional  
Mr. Nitin Mishra, Advocate for COC

**ORDER**

Mr. Nitin Mishra, Advocate on behalf of the COC. He prays for some time  
file his reply to the application CA No. 247 of 2018. To come up on 29<sup>th</sup> of August,  
2018. Learned counsel for the RP wishes to file a rejoinder to this application.

Liberty granted.

  
**(Deepa Krishan)  
Member (T)**

  
**(Ina Malhotra)  
Member (J)**

(Sameer)